

## Annexure – 7

Name of the corporate debtor: NYS Granites Impex Private Limited ; Date of commencement of Liquidation: 30-05-2025;

Version-1 List of stakeholders as on: 30.07.2025

## List of operational creditors (Government dues)

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Deputy Commissioner of Commercial Taxes (Audit)- 1, Ballari Karnataka- 583101	18.06.2025	1,02,46,364	1,02,46,364	Governme nt dues	0	0	No		0	0	0	-	The amount of the claim is admitted as per the order passed u/s 9(2) of the Central Tax Act, 1956, for the year 2014-15 and the Re-assessment order u/s 39(1), 36 and 72(2) of the KVAT Act, 2003 for the year 2014-15.
2	The Deputy Commissioner of Commercial Taxes (Audit)- Hospete	24.06.2025	54,26,425	54,26,425	Governme nt dues	0	0	No		0	0	0	-	(3 Claims received ) i.The amount of the claim is admitted as per the order passed u/s 39(1) of KVAT Act, 2003; ii.The amount of the claim is admitted as per the order passed u/s 9(2) of CST Act, 1956 iii.The amount of the claim is admitted as per the order passed u/s 5(3) & 5(C) of KTEG Act, 1979
3	Income Tax Department	14.07.2023	6,54,600	6,54,600	Governme nt dues	0	0	No		0	0	0	-	Claim as per order dated 24th September 2021 under Section 144 read with section 263 of Income Tax Act 1961 for the A.Y. 2015-2016 has been admitted
<b>Total</b>			<b>1,63,27,389</b>	<b>1,63,27,389</b>						-		-	-	